

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/1927/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the th 11 April 2019

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.MACT/N/186, dtd. 10.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 12.04.2019 along with station leave permission from the afternoon of 11.04.2019, has been granted/rejected.

The District and Sessions Judge, Nalbari and in her absence the senior most Judicial officer at the station will remain in charge of your Court and Office during your absence on leave.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

1929
Memo NO.HC.VII-15/2013(Pt)/1928-A, dated 11.04.19

Copy to:

1. The District and Sessions Judge, Nalbari, for information and necessary action.
- ✓ 2. The Systems Analyst, Gauhati High Court.

11/4/19
JT. REGISTRAR (VIGILANCE)

Pdas